

By E-Mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO. HC.VII-03/2020/3730 IA

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kamrup (M), Guwahati

Dated Guwahati, the August, 2021.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJK/Acctt/7538 dated 23.08.2021.

Madam,

With reference to the above, I am directed to inform you that Shri Tanwir Ikram Hazarika, Special Judicial Magistrate, Kamrup (M), Guwahati has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021, for the journey to his home town Jorhat on 22.08.2021, by the shortest possible route, as per existing Rules.

Shri Hazarika may be informed accordingly.

Yours faithfully,

Belt

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/3731 - 3735 IA dated 25.8.21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Chief Judicial Magistrate, Kamrup (M), Guwahati for information
3. Shri Tanwir Ikram Hazarika, Special Judicial Magistrate 1st Class, Kamrup (M), Guwahati for information with reference to his letter dated 17.08.2021.
4. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 5. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

25/8/2021
REGISTRAR (VIGILANCE)

B